

पश्चिमो बंगाल में सरकारी नौकरी से हटाये गये पुलिस अधिकारी

528. श्री बी० एन० मंडल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिमो बंगाल में राष्ट्रपति शासन के दौरान कितने पुलिस कर्मचारियों को सरकारी सेवा से हटाया गया ;

(ख) क्या सेवा से हटाये गये इन सब पुलिस कर्मचारियों पर सरकार द्वारा निगाह रखी जा रही है ;

(ग) यदि हाँ, तो उनमें से कितने ऐसे हैं जो नक्सलवादी बन चुके हैं और कितने ऐसे हैं जो अन्य कामों में लग गये हैं ; और

(घ) क्या ऐसे कर्मचारियों को नक्सलियों के दल में शामिल होने से रोकने के लिये सरकार ने कोई योजना बनाई है ?

•[REMOVAL OF POLICE OFFICIALS IN WEST BENGAL

528. SHRI B. N. MANDAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police officials removed from Government service during the President's rule in West Bengal;

(b) whether Government are keeping an eye on all the dismissed police officials;

(c) if so, the number amongst them who have become Naxalites and the number of those who have adopted other professions; and

(d) whether Government have any scheme to prevent such employees from joining the Naxalite group ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) से (घ) तथ्य मालूम किये जा रहे हैं।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d) Facts are being ascertained.]

*I] English translation.

PLANNING COMMISSION'S IMPACT ON GOVERNMENT POLICIES

529. SHRI K. L. N. PRASAD : Will the PRIME MINISTER be pleased to stage:

(a) whether it is a fact that after a spell of hibernation, the Planning Commission has started more active role towards making an impact on Governmental policies;

(b) if so, whether it is a fact that a full meeting of the Commission was held in October, 1970 to review the state of the country's economy and anticipate the strains and stress to which it would be subjected in the coming six months;

(c) if so, what decisions were taken in the meeting; and

(d) how far Government have accepted and implemented them ?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (d) A full meeting of the Planning Commission was held on the 7th October, 1970. A statement indicating the subjects discussed at the meeting and decisions taken is laid on the Table of the House.

STATEMENT

I. *Industrial situation.*—The Planning Commission reviewed the present industrial situation and considered what modifications in procedures, within the policy framework laid down by the Government, could be suggested to accelerate industrial development. The review indicated that on present trends substantial shortfalls might occur in the targets in key industries like steel, fertilisers, etc. To ensure achievement of targets of production in the key sectors, it was agreed that the issues should be further discussed by the Planning Commission with the Union Ministries and State Governments. These discussions would be held shortly.

II. *Financial assistance from institutional agencies.*—In the light of the recent Government decision to allow public sector companies to approach the financial institutions for funds, it became necessary to evolve procedures which would help maintain Plan priorities. It was decided that the Planning Commission should take action to ascertain from the Ministries their proposals for new projects in the public sector sought to be financed by institutional agencies and consider them from the point of view of priority and via-

bility in consultation with the financial institutions and the Finance Ministry in the light of a fresh assessment of resources of the financial institutions. So far as the proposals from the States were concerned, it was agreed that the financial institutions would refer proposals to the Planning Commission or guidance about their priority.

III. *Scrutiny and sanction of Plan projects.*—One of the major reasons for delay in the implementation of the public sector projects was the considerable time taken in the pre-construction stage. Inadequacy in preparation and advance planning of projects often led to delays in their scrutiny and sanction. It was considered that technically manned Planning Cells should be set up in the Ministries to ensure the preparation of projects in sufficient detail. Also the officers of the Finance Ministry should be associated at the time of preparation of the feasibility reports and detailed project reports so that the relevant considerations were brought to the notice of the project authorities right at the time of the preparation of the feasibility reports/D.P.Rs. To look into the problems of overall coordination and progressing in the industrial sector, it was decided to improve the mechanism of Coordination. Special attention was to be paid to the increasing of industrial production, development of medium and small industries, integration of small-scale industries with large-scale industries through an arrangement by which the latter would shed the manufacture of components and ancillaries in favour of the former, and formulation of model schemes on an experimental basis for the development of employment oriented small-scale industries in selected backward districts. Steps are being taken to concretise the programme and procedures

IV. *Measures to tackle the problem of unemployment.*—Various measures and the directions in which the problem of unemployment could be tackled were discussed. In this context the need for an integrated District/State Plan was stressed. It was agreed that a beginning should be made by organising pilot programmes in each district on an urgent basis, having employment potential for a minimum specified number of people. In pursuance of this decision steps are being taken to evolve a suitable programme of action and to put it into operation.

V. *Procedure for reporting progress to Prime Minister.*—The procedure for reporting periodically to the Prime Minister on

crucial issues relating to the implementation of development plans was considered.

VI. *Resources of States.*—The Planning Commission reviewed the resources position of the States and the efforts being made by them to mobilise resources for the Fourth Plan. The Commission are having detailed discussions with the State Governments on the resources position of each State in the context of the formulation of the Annual Plan for 1971-72.

CONFERENCE OF THE STATE MINISTERS OF IRRIGATION AND POWER

530. SHRI K. L. N. PRASAD : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Conference of the State Ministers of Irrigation and Power was held on 20th September, 1970;

(b) if so, whether a Committee was set up to inquire into the causes of devastating floods in the country and also to draw up measures to prevent heavy loss of lives thereby;

(c) if so, who are the members of the Committee; and

(d) what were the other decisions taken in the Conference ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) The Conference of the State Ministers of Irrigation and Power was held at Ootacamund on the 24th and 25th September, 1970.

(b) Yes, Sir.

(c) A statement giving the composition of the Committee is attached.

(d) Another statement showing the subjects discussed and the recommendations made by the Conference is attached. [Set Appendix LXXIV, Annexure No. 37]

STATEMENT

The composition of the Committee is given below :—

(1) Union Deputy Minister of Irrigation and Power—*Chairman.*

Members

(2) Minister in charge of Flood Control, Assam.